

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.4387
TO BE ANSWERED ON 22.03.2018

Funds for Local Bodies in Tamil Nadu

4387. SHRI BHARATHI MOHAN R.K.:
SHRI PR. SENTHIL NATHAN:
SHRIMATI V. SATHYA BAMA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has allocated funds for the local bodies in Tamil Nadu for implementing various rural projects;
- (b) if so, the details thereof;
- (c) the funds allocated under each head for the implementation of rural projects and schemes in the State during the last three years;
- (d) whether the Government has fixed any specific norms and rules for the direct funding to the village and town panchayats; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) to (c): Yes. Rs.1710.90 crore has been allocated to Gram Panchayats in Tamil Nadu under Fourteenth Finance Commission (FFC) grants for the current year 2017-18. Details of allocation and release of funds for implementation of rural projects and schemes in the State of Tamil Nadu during the last three years is given at Annexure.

(d) & (e) : The FFC funds are released by the Government of India to duly constituted local bodies i.e. where elections have been held and an elected body is in place as provided in Part IX and IX A of the Constitution. Subsequent instalment of grants is subject to receipt of Utilization Certificate in the prescribed format for the previous instalment drawn. The FFC funds are released only to Gram Panchayats among rural local bodies. Besides, for release of Performance Grant for the years 2017-18 to 2019-20 to Rural Local Bodies, a Scheme for determining eligibility and distribution of these grants has been formulated with four mandatory conditions—submission of Audited Accounts, increase in Own Source Revenue (OSR), Completion/uploading of Gram Panchayat Development Plan (GPDP) and Uploading of sector-wise FFC expenditure details in the Dashboard application developed by the Ministry. The marking system for distribution of Performance Grant now includes achievement in collection of own source of revenue, Open Defecation Free (ODF) status and Child Immunization in the Gram Panchayats. There is also similar norm for providing basic grant and performance grant to urban local bodies.

Annexure

Annexure referred in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 4387 for 22.03.2018 regarding Funds for Local Bodies in Tamil Nadu

Details of allocation and release of funds for implementation of rural projects and schemes in the State of Tamil Nadu

(Rs in crore)

Sl. No	Grant/Schemes	2014-15		2015-16		2016-17		2017-18	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1.	Finance Commission grants for Rural Local Bodies	866.84	668.48	947.65	947.65	1484.31	1484.31	1710.90	758.06
2.	PradhanMantri Gram SadakYojana (PMGSY)	221.89	221.89	205.00	205.00	254.00	254.00	598.00	589.25
3.	PradhanMantri AwasYojana (PMAY)	374.00	374.00	369.70	369.70	2116.10	1856.60	1562.60	-
4.	Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)#	-	3781.80	-	5470.37	-	4552.78	-	5831.66

#There is no annual allocation under MGNREGS. Fund release to State/Union Territories under the scheme is a continuous process based on various factors including labour budget, opening balance, pending liabilities, overall performance etc.
